## Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Girdharilal Sugar & Allied Industries Limited Date of Commencement of Liquidation: 05-08-2022; List of Stakeholders as on Date: 17-06-2025; Name of IP: Mr. Amresh Shukla; Process Number: 1; Last 5 digitof registration number: 10255

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date	1	8504972	1	8504972	0	0	0	NA
3	Secured financial creditors	2	526268978.25	1	242880305.55	0	282090942.70	0	Annexure 3
4	Unsecured financial creditors	4	29831404	4	25198488	0	4632916	0	Annexure 4
5	Operational creditors (Workmen)	22	6744485	22	3253429	0	3491056	0	Annexure 5
6	Operational creditors (Employees)	51	12820857	51	8058451	0	4762406	0	Annexure 6
7	Operational creditors (Government Dues)	5	504063120	5	38114389	0	465948731	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	62	250095250	54	215490683	0	34604567	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0		Annexure 9
Total		147	1338329066.25	138	541500717.55	0	795530618.7	0	